

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:3331  
ANSWERED ON:23.08.2011  
UTILISATION OF SUGAR DEVELOPMENT FUND  
Sivasami Shri C.

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Sugar Development Fund has been utilised by the Government for rehabilitation and modernisation of sugar mills and development of sugarcane areas;
- (b) if so, the details thereof;
- (c) whether the Sugar Development Fund has also been utilised for revival of the sick sugar mills; and
- (d) if so, the details thereof alongwith the total number of sick mills benefited therefrom during the last three years and the current year?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): Yes, Madam.

(b): Sugar Development Fund Rules provide for loans to sugar factories upto 40% of the project cost for modernisation/rehabilitation of sugar factories and upto Rs.540 lakh for various specified activities for development of sugarcane. Since inception of the Fund till 31.7.2011, an amount of Rs.238497.16 lakh has been disbursed to sugar factories for rehabilitation and modernisation of sugar mills and an amount of Rs.76446.33 lakh has been disbursed to sugar factories for development of sugarcane in their respective areas.

(c) & (d): Loans are also available from Sugar Development Fund for revival of the sick sugar mills provided grant of such loans is recommended as a part of revival package by the Board for Industrial and Financial Reconstruction in the case of private sector sugar mills or Committee for Rehabilitation in the case of cooperative sugar undertakings. However no sick sugar mill has been sanctioned loan during the last three years and the current year.